

programmes for the socio-economic and educational development and extension of health care facilities to PTGs including "Savar" community in the States of Jharkhand, and Orissa.

(d) Does not arise.

Tribals of Maharashtra

681. SHRIBALAWANT ALIAS BAL APTE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether it is a fact that tribals from a considerable population of Maharashtra;

(b) if so, details thereof and the tribal belts identified in the State, District-wise;

(c) the programme and schemes being implemented for development of tribals in the State; and

(d) the funds allocated to the State during the last three years; year-wise and programme-wise?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) and (b) As per 2001 Census, the total population of Maharashtra is 96752247 out of which the Scheduled Tribe population is 8577276. This comes to 8.87% of the total population in the State. Under the Tribal Sub-Plan Strategy 16 Integrated Tribal Development Project (ITDPs) have been identified in 11 District in the State having sizeable ST population. A district-wise list of ITDPs in the State is enclosed as Statement-I.(See below)

(c) A list of programmes/schemes being implemented by the Ministry is given in the enclosed Statement-II (See below).

(d) A statement showing scheme-wise details of funds released to the State of Maharashtra during each of the last three years (2001 -02,2002-03 and 2003-2004) is given in the enclosed Statement-III.

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RAJYA SABHA

Statement-I

Tribals of Maharashtra

Sl.No.	Name of the District	Name of the ITDPs
1.	Thane	Jawhar Shahapur
2.	Pune	Ghodegaon
3.	Nasik	Nasik Khalwan
4.	Ahmednagar	Rajur
5.	Galgaon ⁴	Yawal
6.	Dhule	Taloda Nanurbar
7.	Nanded	Kinwat
8.	Amravati	Dhami Chikhaldara
9.	Yavatmal	Pandharkawada
10.	Chandrapur	Chandrapur (Devada)
11.	Gadchiroli	Gadchiroli (Dhanora) Etapalli

Statement-II

Major Schemes/Programmes of the Ministry of Tribal Affairs for the welfare and development of Scheduled Tribes

1. Grant-in-aid to NGO for Scheduled Tribes including Coaching & Allied Scheme and award for exemplary service.
2. Vocational Training Centres in Tribal Area.
3. Educational Complex in Low Literacy Pockets.
4. Investment/Price Support to Tribal Co-operative Marketing Development Federation of India Ltd. (TRIFED).
5. Grant-in-aid to State Tribal Development Corporations for Minor Forest Produce.

6. Village Grain Banks.
7. Development of Primitive Tribal Groups.
8. Support to National/State Scheduled Tribes Finance & development Corporations.
9. Scheme of Post-Matric Scholarship and Upgradation of Merit of ST students.
10. Scheme of Hostels for ST Girls and Boys.
11. Ashram Schools in Tribal Sub-Plan Areas.
12. Research Information & Mass Education, Tribal Festivals and Others.
13. Special Central Assistance to Tribal Sub-Plan (SCA to TSP).
14. Grants-in-aid under Art. 275(1) of the Constitution.

Statement-III

Scheme-wise details of funds released to Maharashtra

Sl. No.	Name of the Programme/Scheme	Funds released to Govt. of Maharashtra during (Rs. in lakhs)		
		2001-02	2002-03	2003-04
1	2	3	4	5
1.	Special Central Assistance (SCA to TSP)	3723.83	3723.83	3351.45
2.	Grants under Art. 275(1) of the Constitution	2672.50	2925.00	2672.00
3.	Scheme of Hostels For ST Girls & Boys			
	(a) Girls Hostel	67.72	—	—
	(b) Boys Hostel	217.90	—	—
4.	Educational Complex in Low Literacy Pockets	10.77	11.13	3.18
5.	Vocational Training Centre in Tribal area	—	4.80	80.51

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1	2	3	4	5
6.	Ashram Schools in TSP Area	—	—	—
7.	Research Information and Mass Media, Tribal festivals etc.	16.50	6.00	27.75
8.	Grant-in-aid to State TDCCs for MFP	200.00	—	—
9.	Village Grain Bank	83.18	—	27.73
10.	Development of Primitive Tribals Groups	66.48	127.00	301.12
11.	Post Matric Scholarship & Upgradation of merit	368.61	165.02	391.92
12.	Assistance to voluntary organizations including Coaching and Allied Scheme	58.75	70.61	90.01
13.	Support to National/ State Tribes Finance & Dev. Corps.		100.00	52.00
14.	Investment/price support to TRIFED	—	-	-
Total:		7486.24	7133.39	6997.67

Improvement of major cities

682. SHRI PRASANTA CHATTERJEE: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) whether Government agreed to allocate Rs. 400 crores from the Central Fund for improvement of some major cities like Mumbai, Delhi, Chennai, Kolkata and Hyderabad during the Eighth and Ninth Plan period;

(b) whether it was further decided that the State Government would